

ITEM NO.120

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9988/2025

M/S. JAI PRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 84965/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 86669/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 84967/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 84963/2025 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

C.A. No. 9989/2025 (III-A)

C.A. No. 9990/2025 (III-A)

(IA No. 146193/2025 - EXEMPTION FROM FILING O.T. and IA No. 146195/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 06-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) :

Ms. Pallavi Pratap, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.

Mr. S. Niranjana Reddy, Sr. Adv.

Mr. Madhav Kanoria, Adv.

Ms. Srideepa Bhattacharyya, Adv.

Ms. Neha Shivhare, Adv.

Ms. Akhila Palem, Adv.

Mr. Vikash Kumar Jha, Adv.

Mr. Varun Tyagi, Adv.

Mr. Toshiv Goyal, Adv.

M/s. Cyril Amarchand Mangaldas, AOR

Mr. Shyam Divan, Sr. Adv.

Mr. Nalin Kohli, Sr. Adv.

Ms. Misha, Adv.

Mr. Anoop Rawat, Adv.

Mr. Vaijayant Paliwal, Adv.
Mr. Malak Manish Bhatt, AOR
Mr. Sagar Dhawan, Adv.
Mr. Nikhil Mathur, Adv.
Mr. Aditya Marwah, Adv.
Ms. Kirti Gupta, Adv.
Ms. Somya Saxena, Adv.

For Respondent(s) :

Mr. N. Venkatraman, A.S.G.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Abhimanyu Bhandari, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Divyam Agarwal, AOR
Mr. Pranav Tanwar, Adv.
Mr. Anirudh Vats, Adv.

Mr. Shashank Shekhar Singh, AOR
Ms. Charu Singhal, Adv.
Mr. Abhinav Singh, Adv.

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Re-list on 20.08.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)